1718. SHRI VELUSAMY P.:
SHRI MALOOK NAGAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry is providing financial assistance to the poor patients suffering from cancer belonging to the Below Poverty Line (BPL) category under the Health Minister’s Cancer Patient Fund;
(b) if so, the number of patients benefitted along with the amount disbursed during each of the last three years and the current year, State/UT-wise and in Bijnor Parliamentary Constituency;
(c) the details regarding the number of applications pending under Health Minister’s Cancer Patient Fund, State/UT-wise including Tamil Nadu along with the reasons therefor; and
(d) whether the Government proposes to increase the amount upto rupees fifteen lakhs and if so, the details thereof and if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Ministry of Health and Family Welfare provides one-time financial assistance upto Rs. 15 lakh for treatment of poor patients living below threshold poverty line and suffering from cancer through Health Minister’s Cancer Patient Fund (HMCPF) which is a component of Umbrella Scheme of Rashtriya Arogya Nidhi (RAN). The financial assistance is provided for their treatment at Regional Cancer Centres (RCCs)/Tertiary Care Cancer Centres (TCCC), State Cancer Institutes (SCI) and other Government hospitals/Institutes having cancer treatment facilities.

Financial assistance for eligible patients is released to treating hospitals/Institutes. There is no State/UT-wise allocation of funds under RAN scheme. Therefore, State- wise/District-wise data
is not maintained. However, the number of beneficiaries benefitted under HMCPF under Umbrella Scheme of RAN during the last three years and current year are as under:

<table>
<thead>
<tr>
<th>Financial Year</th>
<th>Funds Utilized (Rs. in lakh)</th>
<th>Number of beneficiaries</th>
</tr>
</thead>
<tbody>
<tr>
<td>2019-20</td>
<td>2677.08</td>
<td>470</td>
</tr>
<tr>
<td>2020-21</td>
<td>1573.00</td>
<td>196</td>
</tr>
<tr>
<td>2021-22</td>
<td>585.05</td>
<td>64</td>
</tr>
<tr>
<td>2022-23 (As on 12.12.2022)</td>
<td>216.98</td>
<td>40</td>
</tr>
</tbody>
</table>

Note: Powers were delegated to the hospitals with revolving fund for providing treatment upto Rs.5 lakh per case under the Scheme. The data of such beneficiary are not maintained centrally.

The process of cases under HMCPF involves various stages of action i.e. scrutiny of application, placing the matter before Technical Committee, administrative and financial approvals etc. All 7 applications which were received recently in the Ministry have also been processed.

Under HMCPF component of umbrella scheme of RAN, financial assistance upto Rs. 15 lakh is already provisioned.

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